

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FOODLINK IT INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	FOODLINK IT INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17 December 1999
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, PUNE, MAHARASHTRA
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U30007PN1999PTC018726
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Flat No. B/203, S. No. 341, Anantshilp Co-Operative Housing Society, Bavdhan BK, Pune 411021 Maharashtra, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12 July 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Rajesh S. Shah 635/84, Siddharth, Vijayanagar colony, Next to MSEDCL Building, Opp. to Neelayam Theatre, Sadashiv Peth, Pune 411 030, Maharashtra, India Email – rsshah27@hotmail.com Mobile – 99237 00717 Reg. No. IBBI/IPA-2/IP-N00592/2018-19/11881
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12 August 2019

Notice is hereby given that the Foodlink IT India Private Limited has commenced voluntary liquidation on 12 July 2019.

The stakeholders of Foodlink IT India Private Limited are hereby called upon to submit a proof of their claims, on or before 12 August 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The submission of proof of claims is to be made in accordance with Chapter V of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017. The proof of claims shall be submitted by way of the following specified forms:

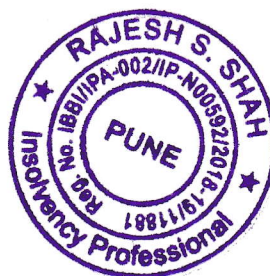
Form B for claims by operational creditors
Form C for claims by financial creditors
Form D for claims by workmen and employees

The aforesaid forms are available on the website www.ibbi.gov.in of the Insolvency and Bankruptcy Board of India.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 15 July 2019

Place: Pune



Rajesh S. Shah
Liquidator